

Pilot training for SC/ST candidates

†1801. SHRI KRISHAN LAL BALMIKI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of SCs/STs candidates registered for pilot training during the last three years;

(b) the number of trainees who passed out of the flying schools;

(c) whether Government is aware that no training is imparted to these candidates in the flying schools;

(d) whether it is a fact that the candidates are sent for training to such flying schools where neither pilots nor engineers are available to train them; and

(e) the action being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) During the last three years, eighty candidates belonging to Scheduled Caste and Scheduled Tribe category were registered for pilot licence training in various flying training institutes in the country of which 15 candidates passed.

(c) to (e) No, Sir. Candidates are sent for training to those flying training institutes which are approved by the Directorate General of Civil Aviation (DGCA) and operate on 'no profit no loss' basis. Requirement of Flight Instructors and Maintenance Engineers is a pre-requisite for DGCA approval.

Air service from Bareilly

†1802. SHRI VEER PAL SINGH YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has any proposal to start the passenger airlines service from Bareilly district in Uttar Pradesh;

(b) if so, by when this service would be started; and

(c) if not, whether Government has any plan to start this service in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir.

(b) Does not arise.

(c) At present, there is no plan to start air services from Bareilly.

Air connectivity of Andaman and Nicobar Islands

1803. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether Government is planning a major infrastructure development project in the Andaman and Nicobar (A and N) Islands by introducing international and chartered flights;

(b) if so, the details thereof;

(c) whether Government is also pushing for a proposal for an air cargo complex in the islands;

(d) if so, the details thereof; and

(e) whether there is a proposal to connect Nicobar Islands with Kolkata and Chennai?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION
(SHRI PRAFUL PATEL): (a) Yes, Sir.

(b) Occasional operations of International and Domestic chartered flights are already taking place at Veer Savarkar International Airport, Port Blair in Andaman and Nicobar Islands. These flights are operated at the existing Civil Enclave of AAI with peak hour capacity of 400 passengers and facilities for limited International flights. AAI has a proposal for construction of new integrated Terminal Building with all modern amenities and facilities and peak hour capacity of 1200 passengers at an estimated cost of Rs. 430 crores, subject to availability of required additional land from Administration of Andaman and Nicobar Islands and Coast Guard for which a tripartite MoU has been signed on 09.07.2009. The work for expansion/strengthening of apron with two additional taxiways for parking of 1 AB310 and 5 AB-321 at an estimated cost of 28 crores is under progress and likely to be completed by July, 2009.

(c) and (d) The proposed Air Cargo Complex at an estimated cost of Rs. 467 lakhs with a bearing capacity of handling 1750 cubic meters of general cargo and 240 cubic meters of sensitive cargo and 20 MT of Perishable Cargo is under construction by A and N Administration. AAI will be taking over the completed infrastructure and manage the Air Cargo operations after modalities are worked out between AAI and A and N Administration.

(e) At present scheduled air services are available only to/from Port Blair from Chennai and Kolkata. Domestic Airlines are free to operate anywhere in country subject to compliance of route dispersal guidelines issued by the Government. However, no proposal has been received from any airlines operator to operate to/from Nicobar Islands.

Planes on lease by Air India

†1804. SHRI MANOHAR JOSHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the planes taken on lease by Air India are not making profit;

(b) if so, whether Air India would withdrew these planes from its operations;
and

(c) the number of planes to be included in the fleet of Air India that would meet its requirements?

†Original notice of the question was received in Hindi.